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Single Bench

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. No.198/2017  
CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>th</sup> August, 2017, 10.30 A.M

|                     |  |  |                     |
|---------------------|--|--|---------------------|
| Name of the Company |  | Anil Aggarwal & Ors<br>Vs.<br>Yogendra Prasad & Ors. |                     |
| Under Section       |  | 424(3)<br>Execution                                  |                     |
| Sl.<br>No.          | Name & Designation of Authorized<br>Representative (IN CAPITAL<br>LETTERS) | Appearing on behalf<br>of                            | Signature with date |

1. Arupnath Bhattacharjee Advocate  
2. Amrita (w) chatterjee { For Petitioner  
AKGK  
11-8-17

ORDER

Ld. Lawyer on behalf of the Petitioner is present.

Respondent has preferred S.L.P. before the Supreme Court of India, against the order passed by Patna High Court in 10 F Appeal. In view of the pendency of the S.L.P. Ld. Lawyer prays for some time. Heard, prayer is allowed.

Fixed on 06.09.2017.

Sd/-  
(MANORAMA KUMARI)  
MEMBER (J)